

Declaration of Assets and Liabilities

Year 2021

I, **AMITABH CHAUHAN** son/daughter/wife of **Sri Chandramauli Prasad Singh** aged **43** Years, belonging to Administrative Cadre and presently working as Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self (As on date)	Spouse name (s) (Vandana Chauhan)	Dependant-1 (Aaradhya Chauhan)	Dependant-2 (Shaanvi Chauhan)	Dependant-3
(i)	Cash	Rs. 5,000/-	Rs. 4,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 13,20,000/- (approx) in SBI, Bihar Vidhan Mandal Branch, SB A/c	Rs. 7,50,000/- (approx) in PNB, Patna	x	x	x
(iii)	Bonds, Debentures and shares in Companies	Shares of Rs. 39,000/-	Shares of Rs. 40,000/-	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs. 500/- monthly in ABSLICL	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	Bajaj Discover Motor Cycle Reg. No.-BR-1AF-8909	x	x	x	x
(vi)	Jewellery (give details of weight and value)	30 gm. gold jewellery (approx) Rs. 1,50,000/- (approx)	200 gm. gold jewellery (approx) Rs. 9,50,000/- (approx) Diamond 5 gm. Silver 250 gm.	x	x	x
(vii)	Other assets, such as values of claims / interests	x	Rs. 12,00,000/- M/s Shvitra Properties, Pune	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flat No.-403, "B.N. Tower", Flat area-1692 Sq.ft., East Gola Road, Danapur, Patna Rs. 44,00,000/- (Agreement for sale)	x	x	x	x
(v)	Other (such as interest in property)	Undefined share in ancestral residential house at Damaria, Gardanibagh, Patna	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	x	x
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x
	(d) dues to departments dealing with telephones	x	x

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	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 42,571 /- AY 2020-21 PAN-AFJPC5576R	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.: - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Amitabh Chauhan

Name of Employee: **Amitabh Chauhan**

Designation: Assistant

Department: Bihar Legislative Assembly

Place: Patna

Date: 05/02/2021

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.